

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †1728**

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)

ROAD RAGE

†1728. SHRI RATTAN LAL KATARIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the rise in the incidents of road rage in the country;

(b) if so, the number of such cases registered, persons killed/injured during each of the last three years and the current year, State-wise including Haryana;

(c) whether the Government proposes to formulate new and stringent laws to check the growing problem of road rage in the country and if so, the details thereof;

(d) whether there is any scheme to provide any compensation to the family members of the persons deceased or injured in road rage incidents; and

(e) if so, the number of people to whom such compensation has been provided along with the amount of compensation during the said period?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): As per data collected by National Crime Records Bureau (NCRB), a total of 3,782 and 1,643 cases of road rage incidents were reported in 2015 and 2016 respectively. These incidents resulted in injuries to 4,702 and 1,863 persons and death of 1,388 and 788 persons in the country during 2015 and 2016 respectively. Data for 2017 is yet to be compiled. Statewise details are at Annexure. Further, 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India, the State Governments are

primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies, as also for protecting the life and property of the citizens. Moreover, there are adequate provisions in the Indian Penal Code and CrPc to deal with road rage incidents. Section 166 & 140 of the Motor Vehicles Act, 1988 provide for grant of compensation to victims of road accidents.

State/UT wise number of Cases, Injuries and Deaths due to road rage incidents during 2015-2016

Sl. No.	State/UT	2015			2016*		
		Cases	Injured	Died	Cases	Injured	Died
1	ANDHRA PRADESH	18	15	3	52	70	11
2	ARUNACHAL PRADESH	40	54	58	34	49	39
3	ASSAM	5	5	0	0	0	0
4	BIHAR	47	41	7	5	9	1
5	CHHATTISGARH	0	0	0	0	0	0
6	GOA	4	2	2	0	0	0
7	GUJARAT	0	0	0	0	0	0
8	HARYANA	10	9	1	12	12	0
9	HIMACHAL PRADESH	46	384	0	0	0	0
10	JAMMU & KASHMIR	264	433	43	319	610	70
11	JHARKHAND	0	0	0	125	132	63
12	KARNATAKA	1	0	1	0	0	0
13	KERALA	4	4	0	8	7	0
14	MADHYA PRADESH	106	556	87	137	130	8
15	MAHARASHTRA	1	0	1	0	0	0
16	MANIPUR	23	28	21	23	28	21
17	MEGHALAYA	11	6	2	0	0	0
18	MIZORAM	10	10	4	0	0	0
19	NAGALAND	2	14	1	36	14	36
20	ODISHA	2239	2357	852	132	135	58
21	PUNJAB	0	0	0	0	0	0
22	RAJASTHAN	139	86	0	0	0	0
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	0	0	0
25	TELANGANA	0	0	0	0	0	0
25	TRIPURA	0	0	0	0	0	0
26	UTTAR PRADESH	265	272	4	217	220	6
27	UTTARAKHAND	0	0	0	151	129	120
28	WEST BENGAL	455	379	252	285	229	208
	TOTAL (STATES)	3690	4655	1339	1536	1774	641
	UNION TERRITORIES						
29	A & N ISLANDS	0	0	0	0	0	0
30	CHANDIGARH	0	0	0	0	0	0
31	D & N HAVELI	0	0	0	0	0	0
32	DAMAN & DIU	0	0	0	0	0	0
33	DELHI (UT)	43	47	0	40	22	2
34	LAKSHADWEEP	0	0	0	0	0	0
35	PUDUCHERRY	49	0	49	67	67	145
	TOTAL (UTs)	92	47	49	107	89	147
	TOTAL (ALL INDIA)	3782	4702	1388	1643	1863	788

Source: 'Accidental Deaths and Suicides in India'

Note: * provisional data